

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 20524 of 2015

*(Arising out of Order-in-Original No. 21/2014-15 dated
5.12.2014 passed by the Commissioner of Central Excise,
Bengaluru – III Commissionerate, Bengaluru.)*

**Mr. Khushroo Engineer
Head Finance**

M/s. Kurlon Limited
Jai Bharat Industrial Area,
Jalahalli Camp Road,
Yeshwantpur,
Bangalore – 560 022.

Appellant(s)

Versus

The Commissioner of Central Excise

Bengaluru-III Commissionerate
P.B. No.5400, C. R. Building,
Queen's Road,
Bangalore – 560 001.

Respondent(s)

Appearance:

Mr. Rajesh Chander Kumar Rohra,
Sr. Advocate
Ms. Yovini Rajesh Kumar,
Advocate

For the Appellants

Mr. Dyamappa Airani,
Dy. Commissioner (AR)

For the Respondent

CORAM:

HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)

HON'BLE MRS. R. BHAGYA DEVI, MEMBER (TECHNICAL)

Date of Hearing: 13.06.2023

Date of Decision: 20.09.2023

This appeal is allowed. For Order, see order dated
20.09.2023 in Excise Appeal No.20530 of 2015.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**R. BHAGYA DEVI
MEMBER (TECHNICAL)**